NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 264/15	TP 36/17	For hearing	433 (e)	Alltronics Vs. SPM India Ltd. & 6 Others.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
K-S-chandrahala	Petitioner	And
9448055458		

ORDER

Counsel for Petitioner is present. Counsel for Respondent R3 is present. Counsel for Petitioner has filed memo along with annexure that, notices issued to R1 & R7 are served. R1 & R7 are called absent and treated as absent. Counsel for R3 filed objection. For hearing list it on 01/12/2017.

Member (T)

Member (J)